

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

ORDER

No.: 1073 of 2025/PSy

Dated: 01/08/2025

Sanction is hereby accorded to the retirement on superannuation of below mentioned officials of Subordinate Courts of UTs of Jammu & Kashmir and Ladakh with effect from the dates shown against their respective names:

UT Cadre

S.No.	Name of the Official/Designation	Present Place of Posting	Date of Birth	Date of Retirement
1.	Shri Shamsher Singh, Chief Administrative Officer.	Pr. District & Sessions Judge, Udhampur.	02.03.1966	31.03.2026
2.	Shri Chaman Lal Sharma, Accounts Officer.	Pr. District & Sessions Judge, Udhampur.	07.05.1966	31.05.2026
3.	Shri Mangat Ram Parihar, Chief Administrative Officer.	Pr. District & Sessions Judge, Reasi.	20.05.1966	31.05.2026
4.	Shri Mukhtiar Hussain, Accounts Officer.	Pr. District & Sessions Judge, Kathua.	15.07.1966	31.07.2026
5.	Shri Sanjeev Dogra, Chief Administrative Officer.	Pr. District & Sessions Judge, Rajouri and attached with High Court Wing, Jammu.	16.08.1966	31.08.2026
6.	Shri Sham Lal-II, Chief Administrative Officer.	Pr. District & Sessions Judge, Kishtwar.	30.12.1966	31.12.2026

Divisional Cadre Jammu

S.No.	Name of the Official/Designation	Present Place of Posting	Date of Birth	Date of Retirement
1	Shri Pawan Kumar Sharma, P.A-cum-Sr. Scale Stenographer.	Special Court for NIA Cases, Jammu	23.12.1966	31.12.2026
2	Shri Shashi Pal, P.A-cum-Sr. Scale Stenographer.	Addl. District & Sessions Judge, Kathua.	19.05.1966	31.05.2026
3	Shri Bashir Ahmed, Section Officer	ADJ (Matrimonial Cases), Jammu.	04-02-1966	28.02.2026
4	Shri Aftab Ahmad Kelu, Section Officer	Fast Track Court, Doda.	31-03-1966	31.03.2026
5	Shri Shakti Kumar Parihar, Section Officer	Pr. District & Sessions Judge, Kishtwar.	01-04-1966	31.03.2026

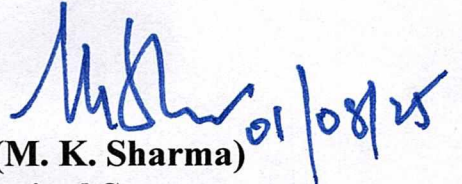
6	Shri Muzaffar Beigh, Section Officer	Special Judge (Anti Corruption-CBI Cases), Jammu.	05-04-1966	30.04.2026
7	Shri Mohammad Shafi Gutt-II, Section Officer	Pr. District & Sessions Judge, Reasi.	03-06-1966	30.06.2026
8	Shri Vijay Kumar-II, Section Officer	Pr. District & Sessions Judge, Samba.	08-06-1966	30.06.2026
9	Shri Nishi Kant Jalotra, Section Officer	Pr. District & Sessions Judge, Reasi.	01-09-1966	31.08.2026
10	Smt. Sushma Kumari, Section Officer	Pr. District & Sessions Judge, Jammu.	01-10-1966	30.09.2026
11	Shri Kanshi Ram, Section Officer	3 rd Additional District & Sessions Judge (TADA/POTA), Jammu.	15-12-1966	31.12.2026
12	Shri Romesh Chander-I, Section Officer	Additional District & Sessions Judge, Doda.	22-12-1966	31.12.2026
13	Shri Bhushan Lal-II, Head Assistant	Chief Judicial Magistrate, Jammu.	09-01-1966	31.01.2026
14	Shri Paramjit Lal, Head Assistant	Pr. District & Sessions Judge, Udhampur.	15-01-1966	31.01.2026
15	Shri Raman Kumar Khajuria, Head Assistant	Special Mobile Magistrate, Jammu.	01-03-1966	28.02.2026
16	Shri Balwant Singh, Head Assistant	Pr. District & Sessions Judge, Ramban.	15-02-1966	28.02.2026
17	Smt. Prem Lata, Head Assistant	Pr. Family Court, Jammu.	21-02-1966	28.02.2026
18	Shri Shiv Kumar, Head Assistant	Pr. District & Sessions Judge, Kathua	12-03-1966	31.03.2026
19	Shri Rajinder Kumar, Head Assistant	Special Judge (Anti- Corruption Cases), Jammu.	10-04-1966	30.04.2026
20	Shri Rattan Singh, Head Assistant	Special Mobile Magistrate (Traffic), Jammu and Attached with Addl. Mob Mag. (T) Jammu.	28-04-1966	30.04.2026
21	Shri Sanjay Kumar, Head Assistant	Additional District & Sessions Judge, Doda.	20-10-1966	31.10.2026
22	Shri Gurmesh Chander, Head Assistant	Munsiff, Mahore and Attached with CJM Samba.	28-10-1966	31.10.2026

Divisional Cadre Kashmir

S.No.	Name of the Official/Designation	Present Place of Posting	Date of Birth	Date of Retirement
1.	Shri Meharj-Ud-Din Bhat-I, Section Officer.	Pr. Family Court, Srinagar	02-02-1966	28.02.2026
2.	Shri Mushtaq Ahmad Khan, P.A -cum- Sr. Scale Stenographer	Pr. District & Sessions Judge, Anantnag.	01.03.1966	28.02.2026

3.	Shri Ghulam Rasool Mir, Executive Assistant	Pr. District & Sessions Judge, Kulgam.	05.05.1966	31.05.2026
4.	Shri Tahir Hussain Sumbli, Section Officer	Pr. District & Sessions Judge, Kulgam.	05.06.1966	30.06.2026
5.	Shri Sajad Rasool Shah, Head Assistant	Spl. Judge (POCSO Cases), Srinagar.	25.03.1966	31.03.2026
6.	Shri Ali Mohammad Wani, Head Assistant	Pr. District & Sessions Judge, Srinagar.	09.10.1966	31.10.2026

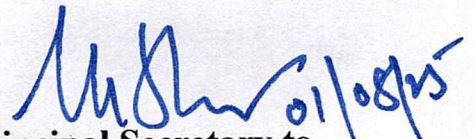
By Order of Hon'ble the Chief Justice.


 (M. K. Sharma)
 Principal Secretary to
 Hon'ble the Chief Justice

No.: 980-88/Py-06 Dated: 01/08/2025

Copy to the:

1. Registrar General High Court of J&K and Ladakh.
2. Registrar Vigilance, High Court of J&K and Ladakh.
3. Registrar Rules, High Court of J&K and Ladakh.
.....for information.
4. All the Pr. District & Sessions Judges of UTs of Jammu & Kashmir and Ladakh.
5. All the concerned Presiding Officers for information and necessary action. They are directed to verify the retirement age of retirees with their service books and in case any disparity appears the same may be intimated to this Secretariat forthwith. They are further directed to take necessary steps under rules for preparation of their pension cases.
6. Director Finance, High Court of J&K and Ladakh for information.
7. Chief Librarian, High Court wing, Srinagar/Jammu for keeping record.
8. Incharge, NIC, Srinagar for uploading the same on High Court website.
9. Order file.


 Principal Secretary to
 Hon'ble the Chief Justice